NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 865/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

Lodha Finserv Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

1. Shnet kelji Adv. for letinaren Pedreker

ORDER

CSP No. 866/230-232/NCLT/MB/MAH/2017 CSP No. 865/230-232/NCLT/MB/MAH/2017

The Company Petitions are allowed, vide separate Order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



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